

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:692
ANSWERED ON:27.02.2015
CHILD REHABILITATION CENTRES
Chaudhary Shri C.R.

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of child rehabilitation centres being run by the Government in the country, State/UT-wise;
- (b) the total budget allocated for such centres during the last three years and the current year State/UT-wise;
- (c) whether the functioning of such centres is satisfactory across the country;
- (d) if so, the details thereof and if not, the reasons therefor along with the corrective steps taken/being taken by the Government in this regard; and
- (e) whether the Government proposes to formulate any new law to check crimes against children, if so, the details thereof?

Answer

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI MANEKA SANJAY GANDHI)

- (a) The number of Child Care Institutions(CCI) and Specialized Adoption Agencies(SAAs) run by the State Governments/UT Administrations in the country, being funded under the Integrated Child Protection Scheme (ICPS) is at Annexure-I.
- (b) The details of total budget allocated under ICPS to these CCI and SAAs during the last three years and the current year State/UT-wise is at Annexure-II.
- (c) & (d): The Juvenile Justice (Care and Protection of Children) Act, 2000 (JJ Act) and Central Model Rules framed thereunder provide mechanisms for inspection of Child Care Institutions (CCIs) including various types of homes and Specialized Adoption Agencies (SAAs) by Child Welfare Committees (CWCs), Juvenile Justice Boards (JJBs) and Inspection Committees set up by the State Government at State, district and city levels.

The Central Government has been requesting the State Governments/UT Administrations from time to time to identify and register all Child Care Institutions under the JJ Act and set up functional inspection and other committees, where not available, to ensure that children in all the Homes receive the best of care, and are not subject to any kind of abuse and neglect.

- (e): No, Madam.